



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of **Sh. Mahesh Chand S/o (late) Sh. Tota Ram**, Sr. Judicial Assistant (E.C. 13599) on 19.07.2022, his name is hereby struck off from the pay roll/strength of this office w.e.f. 20.07.2022 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).


(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs): Delhi

No. 65212-257 /Admn-II/PF-JA/SJA/2022

Dated Delhi the 30 AUG 2022

Copy forwarded for information and necessary action to:-

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, Central District, THC Courts, Delhi.
3. The Leave Sanctioning Authority, Central District, THC, Delhi.
4. All the PRO/APRO, Delhi/New Delhi.
5. The concerned Pay and Accounts Office through the concerned Accounts Branch.
6. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), Central District, THC, Delhi.
7. Dealing Assistants – Recruitment Cell, ACR Cell, Biometric Seat, Seniority & Promotion Seat (JA), Transfer & Posting Seat, Admn. II, Tis Hazari Courts, Delhi.
8. Dealing Assistants – Vigilance Branch, General Branch, Library Branch, Computer Branch, Central District, THC, Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Hindi Section, Tis Hazari Courts, Delhi.
11. Layers Seat, Tis Hazari Courts, Delhi.
12. **Sh. Suresh Kumar Pahuja**, Welfare Officer/Sr. JA in Facilitation Centre, Central District, THC, Delhi.
13. **Sh. Rakesh Yadav**, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
14. **Sh. Suresh Chand** brother of (late) Sh. Mahesh Chand R/o R-116/2, Model Town-3, Delhi-110009.


(BALBIR SINGH SHALAR)

Administrative Officer (Judicial)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

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